NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 908/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES:

Mahavir Express Logistics

V/s

Hitech Engineering Corporation India Pvt Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Heresh Shirlagari

In Parkioner

ORDER T.C.P. No. 908/I&BC/NCLT/MB/MAH/2017

- The Learned Representative from the side of the Petitioner is present.
- He has informed that a Fresh Form No. 5 as per the liberty granted has been filed. However, a Notice of Demand and Form No. 5 is to be served on the other side. Directed to place on record the Affidavit of Service.
- Listed for hearing on **05.10.2017**.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 06.09.2017 Sd/-

M.K. Shrawat Member (Judicial)